

OFFICE OF THE
DISTRICT & SESSIONS JUDGE,
UNAKOTI DISTRICT, KAILASHAHAR

No. F.10(171)-DJ/U/Estt./2018/ 592-93 /

Dated, Kailashahar
The 22nd January, 2019

ADVERTISEMENT

Applications are invited in prescribed format available in Recruitment link in the official Website of the District & Sessions Judge, Unakoti District, Kailashahar (<https://districts.ecourts.gov.in/india/tripura/unakoti/recruit>) from the Indian Nationals for filling up of following post of L.D.C. (Group-C) under the District Judiciary of Tripura :-

Name of the Post	LDC (Group-C)
Number of Vacancies	Total 88 (eighty-eight) Nos. (likely to be increased or decreased)
Pay Structure	Regular Scale :- P.B.-2, ₹ 5700 – 24000/- & Grade Pay ₹ 2200/-
ELIGIBILITY	(i) Required minimum educational qualification :- Graduation in any discipline with certificate in computer education in a course of minimum 06 months' duration. (ii) Required technical qualification :- The Candidate must be computer savvy with a Typing speed of at least 30 Words per minute on Computer. (iii) Age limit :- Minimum 18 years and maximum 40 years and relaxable by 5 years for ST/SC/PH candidates and Govt. Servant (as on 01-01-2019)
Fees	Rupees 400/- for UR category and Rupees 200/- for ST, SC & PH category
Examination will be held on total 150 Marks, comprising written test on 85 Marks, type test on 50 marks and viva-voce on 15 Marks.	


Candidate will be selected strictly on the basis of Merit.

Mere selection would not per se entitle a candidate to claim appointment.

How to apply

1. Application in plain paper as per prescribed format addressed to the District & Sessions Judge, Unakoti District, Kailashahar along with self attested copies of relevant certificates & testimonials. 4(four) recent self attested passport size coloured identical photographs along with fees for conducting examination / test for the recruitment in the nature of Bank Draft, from any nationalized Bank, payable at Kailashahar, in favour of the District & Sessions Judge, Unakoti District, Kailashahar should reach the Office of the District & Sessions Judge, Unakoti District, Kailashahar on or before **28-02-2019** . Applications may be submitted by hand in the office of the undersigned on all working days between 11:00 a.m. & 4:00 p.m.
2. **Reservation will be as per rule.**
3. The Department shall not be responsible for delayed postal delivery of application beyond the date fixed.
4. **Incomplete applications in any form will be summarily rejected.**
5. Candidates already in service must apply through proper channel or attach "No Objection Certificate" from his/her employer along with the application.
6. **Any application by post or hand received after 28-02-2019 shall not be entertained.**
7. The venue, date & time of computer test / written test /viva-voce test etc. shall be informed in due course of time.
8. No TA / DA shall be paid for attending any test for the selection process.

Visit Recruitment link in official website <https://districts.ecourts.gov.in/india/tripura/unakoti/recruit> for prescribed format, syllabus etc.


(P. K. Dutta)
District & Sessions Judge,
Unakoti District, Kailashahar

Application form for direct recruitment to the
posts on the District Courts' Ministerial Establishment.

To
The District & Sessions Judge,
Unakoti District, Kailashahar

Affix self attested
recent passport size
colour photograph
(Also provide three
extra copy of
photographs). Do
not staple your
photograph here.

Subject:- Application for the post of _____
Ref. :- Your Advertisement No. _____ dated _____
published in _____ dated _____ inviting applications for the post.

Sir,

With reference to above, I would like to offer myself as a candidate for the post of _____
under your judgeship. Necessary particulars of my candidature are as follows :-

01	Name of the post applied for	
02	Name of the applicant (in block letters)	
03	Father's / Mother's / Husband's name	Shri/Late
04	Present postal address	Village :- P.O. :- PIN :- P.S. :- Sub-Division :- District :-
05	Date of Birth	___YY___MM___DD
06	Nationality	
07	Caste Status	UR/ST/SC
08	Educational Qualification	
09	Technical Qualification in Computer Application	
10	Working experience, if any.	
11	Other relevant information, if any	
12	Employment Exchange Regn No. if any	(Valid up to)
13	Contact No.	Land : Cell :

Date :-

Place :-

Full Signature of the applicant

Enclosed :- Self attested copies of the aforesaid documents including Permanent Resident Certificate are
annexed herewith in _____ sheets of paper

Syllabus for competitive examination for appointment of LDC
by direct recruitment on the District Courts' Ministerial Establishment

Written Examination :- 85 MARKS IN TOTAL
Duration :- 3 Hours

Parts	Subjects	Standard and scope of the Written Paper	Marks
I	English	This part of the written paper will be set to test the candidate's proficiency in the language. It may be include translation from Bengali into English, narration, precis writing etc. The standard will be that of HS (+ 2 Stage) Examination of the Tripura Board of Secondary Education	30
II	Mathematics	This written paper will be set to test the speed and accuracy of the candidate in making routine calculation.	25
III	General Knowledge & Current Affairs	This part of the written paper will be set to test the general intelligence; power of observation and knowledge of the candidate in current affairs of the country.	30

VIVA VOCE – 15 MARKS

I	VIVA VOCE	To asses the overall personality of the candidate	15
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Typing speed test on computer – 50 MARKS

I	Typing test on Computer	The candidate must be computer savvy with a typing speed of at least 30 words per minute on computer	50
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